

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 8170/2018

RAGHUBIR SINGH TANDON (D) THROUGH LRS

Appellant(s)

VERSUS

RANJEET SINGH TANDON (D) THR. LRS. & ORS.

Respondent(s)

IA No. 4130/2024 - APPLICATION FOR SUBSTITUTION
IA No. 146320/2023 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 26256/2024 - INTERVENTION/IMPLEADMENT
IA No. 26254/2024 - INTERVENTION/IMPLEADMENT)

Date : 07-05-2024 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE C.T. RAVIKUMAR
HON'BLE MR. JUSTICE RAJESH BINDAL

For Appellant(s) Mr. Anuj P. Agarwala, Adv.
Mr. Aayush Agarwala, Adv.
Mr. Pramod B. Agarwala, AOR

For Respondent(s) Mr. Vipin Kumar, AOR
Mr. Jitendra Kumar, Adv.
Mr. K.k.shrivastava, Adv.
Mr. R.r.maurya, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 22.8.2024.

In the meanwhile, the appellant(s) shall file the death certificate in respect of deceased respondent no.2 within two weeks from today.

(DR. NAVEEN RAWAL)
DY. REGISTRAR

(MATHEW ABRAHAM)
COURT MASTER (NSH)